



MUMBAI DISTRICT LEGAL SERVICES AUTHORITY

CIRCULAR

This is to inform that a process for filling up post of “**Chairman, Permanent Lok-Adalat, Mumbai**”, is undertaken by the Hon'ble Maharashtra State Legal Services Authority, High Court, Mumbai. In view of this, the **District Judge**, who retired from service of Maharashtra State Judiciary and not completed 65 years of age and fulfilling the eligibility criteria described in sub-section 2 (a) of Section 22B of Legal Services Authority Act, 1987 read with the Permanent Lok Adalat (Other Terms and Conditions of appointment of Chairman and other persons) Rules, 2003 and willing to work on aforesaid post, may forward the application-cum-willingness to the Chairman, Mumbai District Legal Services Authority, Old Bandra Court, High-peak Apartment, S. V. Road, Bandra West, Mumbai-400 050 or by email on [**dlsamumbai@yahoo.in**](mailto:dlsamumbai@yahoo.in).

The last date of submission of application-cum-willingness is **04th June, 2020 at 5:00 p.m.** The applications received thereafter will not be entertained/ considered.

Mumbai District Legal)
Services Authority, Mumbai)
Date: 30th May, 2020)

Sd/-
(Mahendra W. Chandwani)
Chairman
Mumbai District Legal Services
Authority, Mumbai.

